

National Company Law Tribunal

Allahabad Bench

CP NO. (IB)/133/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE COMPANY: Asset Reconstruction Company (India) Limited

SECTION OF THE COMPANIES ACT/ I & B CODE: v/s Shamken Multifab Limited,  
7 of IEB code, 2016.

SL. NO.	Name	Designation	Representation	Signature
1.	S.K. Tripathi	Adv.	Petitioner	
2.	Abhishek Mishra			
3.	MR. ARUN SAXENA	ADV.	Corporate Debtor	
4.	MS. NALINI	ADV.		Nalini

CP No. (IB) 133/ALD/2017

Sri Sunil Tripathi along with Abhishek Mishra, advocates for the petitioner for the Financial Creditor. Sh. Arun Saxena along with Ms. Nalini, advocates for the respondent.

Today, the Financial Creditor files reply to the additional affidavit. A copy thereof is provided to the Corporate Debtor Company. He seeks time to file rejoinder. Hence, the time is granted.

The matter to be listed on 20<sup>th</sup> February, 2018

Date: 22/01/2018

Typed by  
Jyoti  
(Stenographer)

H.P. Chaturvedi,  
Member(Judicial)